

LOK SABHA
UNSTARRED QUESTION No. 1608
TO BE ANSWERED ON 13 February, 2025

Safety Measures in Petroleum Sector

1608. Shri Tatkare Sunil Dattatrey:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether any measures have been taken/proposed to be taken by the Government for providing safety from the petroleum products being hazardous and inflammable in nature including the installation of advanced lightning protection system by the oil industry to prevent the occurrence of fire incidents at par with the worldwide practices being followed to deal with such situations; and

(b) if so, the details thereof?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री
(श्री सुरेश गोपी)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS
(SHRI SURESH GOPI)**

(a) and (b): Oil and Gas companies in the country are required to adhere to all relevant standards of safety. Oil Industry Safety Directorate (OISD), a technical directorate under the Ministry of Petroleum and Natural Gas, has been entrusted with the responsibility of formulating standards, overseeing its implementation through safety audits in petroleum industry with the aim to enhancing safety levels and reducing risks inherent with this industry. The industry conducts regular risk assessments and hazard analyses to identify vulnerable areas and apply appropriate protective measures. The safety measures required to be followed by oil & gas companies inter alia includes routine inspections, testing, and maintenance of the lightning protection systems to ensure their optimal functionality. OISD conducts external safety audits of oil & gas installations at defined intervals, verifying compliance with the requirements outlined in the OISD Standards.
